

Marking system for the empanelment of statutory auditors for UCBs of Maharashtra for the F.Y. 2010-11 is as follows:-

Sr.No	Particulars	Norms	Points	Maximum Points
1.	Standing of the firm	Per year	0.50	10.00
2	(a) No. of full time FCA partners in Maharashtra	First five partners	5.00 per partner	25.00
	(b) -----do-----	6 th onwards	3.00 per partner	15.00
3	(a) No. of full time ACA partners in Maharashtra	First five partners	2.00 per partner	10.00
	(b) -----do-----	6 th onwards	1.50 per partner	9.00
4	(a) No. of full time CA Employee	First 15 employee	1.00 per employee	15.00
	(b) -----do-----	16 th onwards	0.50 per employee	5.00
5	(a) No. of CISA/ DISA(ICA) Qualified partners in Maharashtra	First partner	3.00	3.00
	(b) -----do-----	2 nd and 3 rd partner	2.00 per partner	4.00
6	No. of CISA/ DISA(ICA) Qualified CA employee	per employee	1.00	3.00
7	(a) Completion of WIRC Study Course on cooperative Audit	Per partner	2.00	20.00
	(b) -----do-----	Per CA Employee	1.00	10.00
8	(a) Bank branch/Central statutory Audit experience above 10 years	First five partners	4.00 per partner	20.00
	(b) -----do-----	6 th onwards	3.00 per partner	15.00
9	(a) Bank branch/Central statutory Audit experience upto 10 years	First five partners	3.00 per partner	15.00
	(b) -----do-----	6 th onwards	2.00 per partner	10.00
10	Cooperative Bank Audit experience of firm in last 5 years		2.00 per audit	10.00
11	UCB allotted in the previous three years but not audited :- a) 1 Bank unaudited- b) 2 Banks unaudited- c) 3 Banks unaudited-			(-) 2 (-) 3 Not eligible for

	d) In case of non completion of audit due to non availability of record for audit by the society whether special report is made the concerned registrar U/S 80 of the M.C.S. Act, 1960)		Yes /No If yes give details	empanelment
	Total			199